

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.10.2022 (THURSDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 46 of 2022 & I.A. No. 3685 of 2022 (With Defects)	People's All India Anti- Corruption and Crime Prevention Society (IP) Vs. Usha International Ltd. & Ors.	Nikhilesh Kumar	
2.	Competition App. (AT) No. 47 of 2022 & I.A. No. 3688 of 2022 (With Defects)	S. Kannan Vs. Asian Paints Ltd. & Ors.	R. Natrajan	
3.	Restoration Application No. 11 of 2022 in Competition. App. (AT) No. 12 of 2022	Asianet Digital Network Pvt. Ltd. Vs. Competition Commission of India & Ors.	Chandhiok	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinneha Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
5.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	Usha Singh	Abhishek Naik

For Hearing

6.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors. With	Srijan Sinha	Dilip Annasaheb Taur
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7.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Shubhabrata Chakraborti Sharmistha Ghosh	Dilip Annasaheb Taur
8.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
9.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25
10.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
11.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
12.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha

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By order of Hon'ble Chairperson
-sd/-
Registrar